

**GOVERNMENT OF INDIA  
TOURISM AND CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:901

ANSWERED ON:23.11.2000

ENTRANCE FEE FOR MONUMENTS

AJAY CHAKRABORTY;INDRAJIT GUPTA;KINJARAPU YERRANNAIDU;PRAHLAD SINGH PATEL;PUTTASWAMY  
GOWDA;TRILOCHAN KANUNGO

**Will the Minister of TOURISM AND CULTURE be pleased to state:**

- (a) whether the Government have recently raised the entrance fee for some monuments, particularly Taj Mahal both for Indian and foreign tourists;
- (b) if so, the details thereof, separately, monument-wise alongwith the reasons therefor;
- (c) the earlier rate of entrance fee charged, monument-wise;
- (d) the rules/ policy under which this fee has been fixed/raised;
- (e) whether the Government have received representations against this move;
- (f) if so, whether this move will affect the arrival of tourists in the country; and
- (g) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF TOURISM AND CULTURE (SHRI ANANTH KUMAR)

(a) Yes, Sir.

(b)&(c)The entry fee for fourteen World Heritage Monuments which includes the Taj Mahal has been enhanced from Rs.5/- to Rs.10/- for Indian citizens and US \$ 10 for others.In other monuments which are not World Heritage monuments, the entry fees has been raised from Rs.2/- to Rs.5/- for Indian citizen and US \$ 5 for others.

(d) The entrance fee is charged as per the provisions of Ancient Monuments & Archaeological Sites and Remains Act, 1958 & and the Ancient Monuments & Archaeological Sites and Remains Rules, 1959

(e) The Government have received some representations from sections of the travel trade in this regard.

(f)&(g) As the revised entrance fee has come with effect very recently it would be premature to speculate in this regard;